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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.512/2004

Friday, this the 27th day of February, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Dr. V. T. Prabhakaran
s/o late Shri T. Sankara Menon
working as Principal Scientist
Indian Agricultura Statistics Research Institute
New Delhi-12

..Applicant

(Applicant in person)

Versus

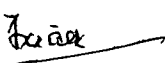
1. The Union of India
through the Secretary
Deptt. of Agricultural Research & Education
Krishi Bhawan, New Delhi-1
 2. The Indian Council of Agricultural Research
through its Secretary
Krishi Bhawan, New Delhi-1
 3. The President,
ICAR & Minister of Agriculture
Krishi Bhawan, New Delhi-1
 4. Dr. S. D. Sharma, currently, Director
Indian Agricultural Statistics
Research Institute, PUSA, New Delhi-12
- ...Respondents


O R D E R (ORAL)

Justice V. S. Aggarwal:

The applicant states that he may be permitted to
withdraw the present petition.

2. Allowed as prayed. Dismissed as withdrawn.


(S. K. Naik)
Member (A)


(V. S. Aggarwal)
Chairman

/sunil/